

ITEM NO.1602

COURT NO.4

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition (C) No. 3065/2023

ANITHA UVARAJ

Petitioner(s)

VERSUS

N.R.V. CHADRASHEKHAR & ANR.

Respondent(s)

(FOR ADMISSION and IA No.236714/2023-STAY APPLICATION)

Date : 02-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mrs. K.V. Bharti Upadhyay, Adv.
K. Radha, Adv.
Mrs. Anjani Aiyagari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

In the meantime, there shall be stay of further proceedings in G & WC No. 98 of 2019 titled "Sri N.R.V. Chandrashekhhar Vs. Smt. Anitha Uvaraj & Anr." pending before the Family Judge at Bengaluru.

Learned counsel for the petitioner states that on 15.12.2023 in T.P.(Crl.) No 867/2023 between the same parties, in which the petitioner sought transfer of the proceedings instituted under section 125 of the Cr.P.C., notice has been issued and interim order has been passed. She prays that it will be in the interest of justice to tag the instant transfer petition with T.P. (Crl.) No 867/2023. Prayer is accepted.

Tag with T.P.(Crl.) No 867/2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(AMITA PANDEY)
COURT MASTER (NSH)

